

से इस वस्तु में बायदा व्यापार करने की अनुमति प्रदान कर दी और इसके अलावा 10 रु० प्रति क्विंटल की नकद राज-सहायता देकर और बिना किन्हीं कोटा प्रतिबंधों के गुड़ का मुक्त निर्यात करने की भी अनुमति प्रदान की गई है।

### IX. राज्य सरकारों को ऋण :

राज्य की सहकारी और सार्वजनिक क्षेत्र के यूनितों के बारे में गन्ने क बकायों का पूर्ण भुगतान करने के लिए उत्तर प्रदेश सरकार को 20 करोड़ रुपये का ऋण भ. दिया गया है।

### Sinking of Wells in Rural India

10625. SHRI JANARDHANA POO-JARY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the quantum of grant Government propose to be earmarked for the State Governments during 1979-80 for sinking of wells for drinking water in the rural area;

(b) whether Government have fixed any target in this regard; and

(c) if so, the details in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Schemes executed by State Governments/Union Territory Administrations under the Centrally Sponsored Accelerated Rural Water Supply Programme with 100 per cent Central grant-in-aid envisage provision of drinking water through Piped Water Supply as well as Borewells and Tubewells. There is no provision for supply of drinking water through dug wells as this is not considered a safe and permanent source. Out of the provision of Rs. 80 crores under the programme for 1979-80 no funds are specifically proposed to be earmarked for Borewells or Tubewells

though the Government of India always recommends Borewell/Tubewell schemes, where possible, as a low cost solution in preference to piped water supply.

(b) & (c). Do not arise.

### Direct Dialling System for more Cities

10626. SHRI JANARDHANA POO-JARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have any proposal to connect more cities by direct dialling system during the current year; and

(b) if so, the number of cities which will be connected?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) Yes Sir.

(b) Twenty five.

### Allotment of Plots in Industrial Complex Okhla, Delhi

10627. SHRI A. R. BADRINARAYAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 6474 on April, 9, 1979 regarding shifting of industries to Industrial complex Okhla, Delhi and state:

(a) whether at the time of allotments of Industrial plots, owner of Industries in thickly populated areas in Delhi, whether any stipulation as to the period was made within which they were to shift to those plots;

(b) if so, the details thereof;

(c) whether Government is aware that the owners of such Industrial Plots have rented out those plots thus misusing this facility; and

(d) if so, Government's reaction thereto?